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**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
SPECIAL BENCH (Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.8.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 03/9/AMR/2020
NAME OF THE COMPANY	Andhra Cements Ltd
NAME OF THE PETITIONER(S)	Vijaya Sai Transport
NAME OF THE RESPONDENT(S)	Andhra Cements Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

The counsel for the Respondent and the Petitioner submits that they have settled the matter and filed a memo to this effect. The case is disposed of as withdrawn.

sd/-

MEMBER JUDICIAL